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136

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Food Safety and Standards Authority of India
(Ministry of Health & Family Welfare, Govt. of India)
3rd & 4th Floor, FDA Bhawan, Kotla Road
New Delhi-110002

Date: 13.11.2014

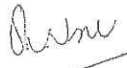
To
Commissioner Food Safety of all States/UTs

Subject: Utilizing the services of NABL accredited Food testing laboratories by States/ UT Govt. – reg.

Madam/ Sir,

Your kind attention is invited to the subject cited above. This is to inform you that all the State Governments/ Union Territories (UT) may use the facility of FSSAI authorized NABL accredited food testing laboratories for analysis of food samples taken under the FSS Regulation, 2011 if they do not have the adequate facilities available with them. The details of these labs are available on the FSSAI website.

2. The fee for testing of samples from these accredited and authorised labs has been fixed @ Rs. 3000- per sample, which will have to be borne by the respective State/UT Government.


(Dr. Sandhya Kabra)
Director (QA/PA/Legal)
Ph: 011-23237418

Copy to :-

All the Food Safety and Standards Authority of India (FSSAI) authorized NABL accredited food testing laboratories.